

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1058  
ANSWERED ON:30.07.2010  
INCOME TAX OVERSEAS UNIT  
Deora Shri Milind Murl

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of existing Income Tax overseas units country-wise alongwith the details of functions performed by them;
- (b) whether Government proposes to set up more such units;
- (c) if so, the details thereof, country-wise; and
- (d) the time by which these are likely to be set up?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

- (a) Two overseas income tax units at the Indian Missions in Mauritius and Singapore have been setup in May/June, 2010. The Officers are assigned functions relating to Double Taxation Avoidance Agreement including Exchange of Information on tax matters.
- (b) & (c) It is proposed to create 8 new overseas IT Units in Indian Missions abroad on similar lines in USA, UK, Netherlands, Japan, Cyprus, Germany, France and UAE.
- (d) The proposal is under consideration and no specific time limit can be given at present.